

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.02.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|--------------------------|------------------------------|------------------------------|---|---------------------------------|---|----------------------------------|
| CP(IB)No. 243/BB/2018 | For hearing – CIRP | Sec 7 of I&B code 2016 | M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd | Cyril Amarchand Mangaldas | M/s Sagar power (Neerukatte) Pvt Ltd | Shri Pankaj Srivastava, RP |

ADVOCATE FOR PETITIONER/s:

TANVI KISHORE

FOR CYRIL AMARCHAND MANGALDAS

Tanvi Kishore

ADVOCATE FOR RESPONDENT/s:

*Pankaj Srivastava
Resolution Applicant
9845002523*

ORDER

Hard Ms. Tanvi Kishore, learned Counsel for the Petitioner and Shri Pankaj Srivastava, learned Resolution Applicant. *Professional*

Post the case on **06.03.2020**.

Zur

Member (T)

Krishna

Verified

[Signature]
Court Officer

[Signature]

Member (J)